

Central Administrative Tribunal
Principal Bench, New Delhi.



OA No.2649/93

MA.No.3662/93

21 December 1993

Constable Yoginder Singh
No.1174/SW Posted in P.S.Viney Nagar, New Delhi
resident of Qr. No.H-55, Type -I.P.S Lodhi Colony,
New Delhi.Applicant

By Advocate Shri NS Bhatnagar

versus

1. Union of India, through the Deputy
Commissioner of Police, Headquarters(III),
P.H.Q. I.P. Bhawan, New Delhi.
2. The S.H.O.
P.S. Lodhi Colony,
New Delhi.

.....Respondent

By Advocate None

O R D E R(Oral)

Shri P.T. Thiruvengadam, Member(A)

The learned counsel for the applicant seeks permission
to withdraw the OA. Permission granted. The OA is dismissed
as withdrawn.

P.T. Thiruvengadam
(P.T.Thiruvengadam)
Member(A)

LCP